

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 101/TT/2012

Date: 10.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Petition for determination of transmission tariff for Assets I: 400 DC (Quad) LILO of Barh-Balia Line at Patna alongwith associated bays at Patna S.S; Asset II: 765-415 KV, 3x500 MVA ICT I Ranchi alongwith associated bays at 765 KV Ranchi S.S; Assets III: Combined Assets of 400 KV DC (Quad) Ranchi (New) - Ranchi (Old) - I T.L. and associated 400 KV line bays at Ranchi (New) S.S & Ranchi (Old) S.S; and 400 KV DC (Quad) Ranchi (New) - Ranchi (Old) - II TL and associated 400 kV line bays at Ranchi (New) SS & Ranchi (Old) SS; and 765-415 KV, 3x500 MVA ICT II at Ranchi alongwith associated bays at 765KV determination of Transmission Tariff of Elements from DOCO to 31.03.2014 for assets under Common Scheme for 765 kV Pooling Stations and Network for NR, Import by NR from ER and from NER-SR-WR via ER and Common scheme for network for WR and Import by WR from ER and from NER-SR-WR via ER in Eastern Region for tariff block 2009-14

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 27.4.2012:

1. Breakup of Projected Additional Capital Expenditure for all the assets as follows:

Particulars	Period	
Asset-I	1.4.2012 to 30.6.2012	1.7.2012 to 31.3.2013
Asset-II	1.7.2012 to 31.8.2012	1.9.2012 to 31.3.2013
Asset-III	1.8.2012 to 31.8.2012	1.9.2012 to 31.3.2013
Asset-IV	1.8.2012 to 31.8.2012	1.9.2012 to 31.3.2013

2. Form 1, Form 6, Form 13 and Form 13B as per Revised Anticipated DOCO for all the assets covered in the instant petition;

3. Total estimation completion capital cost for assets covered in the instant petition except Asset-I exceed the Apportioned Approved Cost. Petitioner is required to submit the RCE;
4. Supporting document as proof of proposed loan i.e. "Proposed Bond 12-13" @ 9.25%.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)